

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/32/ (IB)/2018
NAME OF THE PETITIONER(S) : FIAR DEAL TOOL & MACHINERY MART
NAME OF THE RESPONDENT(S) : COLOR HOME DEVELOPERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) DAVID SINGH



2) G. V. MOHAN KUMAR
P.S. DILLI BABU

Counsel to Respondent



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one DD No.668613 dated 03.02.2018 to the tune of Rs.1,59,466/- and the same is handed over to the Counsel for the Applicant without prejudice to his claim and contention. Counsel for the Corporate Debtor is directed to verify the principal amount on the basis of the invoices that have already been provided to the Counsel for the Corporate Debtor and submit the correct amount as per the invoices provided. He is also directed to file revised schedule for payment. Put up on 15.02.2018 at 10.30 A.M.

- sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)